

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 290, 291, 292, 235, 234 & 236 of 2013

Dated : 08th October, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 290 of 2013

**ESP Urja Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Anushree Bandhai

Appeal No. 291 of 2013

**Azure Power (Gujarat) Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Anushree Bandhai

Appeal No. 292 of 2013

**Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Soparkar, Sr. Advocate
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Anand K.Ganesan
Ms. Anushree Bandhai

Appeal No. 235 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bandhai

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal for R.2
Mr. Sanjay Sen, Sr. Adv with
Mr. S.R. Pandey
Ms. Meghana Aggarwal
Ms. Shikha Ohri for R.1

Appeal No. 234 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bandhai

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal for R.2
Mr. Sanjay Sen, Sr. Adv with
Mr. S.R. Pandey
Ms. Meghana Aggarwal
Ms. Shikha Ohri for R.1

Appeal No. 236 of 2013**Gujarat Urja Vikas Nigam Ltd.****..... Appellant(s)****Versus****Gujarat Electricity Regulatory
Commission & Anr.****..... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bandhai

Counsel for the Respondent(s) : Mr. Soparkar, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Siddharth Agrawal for R.2
Mr. Sanjay Sen, Sr. Adv with
Mr. S.R. Pandey
Ms. Meghana Aggarwal
Ms. Shikha Ohri for R.1

ORDER

We have heard Mr. Soparkar, learned senior Counsel appearing for the Respondent in Appeal No. 236 of 2013.

Post the matter for further submissions on **27.10.2014 at 12.30 p.m. & 4.30.p.m. and on 28.10.2014 at 12.30 p.m. & 4.30 p.m.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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